problem of inadequate water supply and to augment water supply water tankers have been deployed.

Contractual staff in CPWD

†3244. SHRI ALI ANWAR ANSARI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that number of staff in Central Public Works Department is less in comparison to its work;
 - (b) if so, post-wise distribution thereof;
 - (c) whether some works are on contract because of shortage of strength;
 - (d) if so, the details thereof;
- (e) whether workers employed on contract are provided with the facility of minimum pay. Employees State Insurance (ESI), provident fund, bonus and leaves;
 - (f) if so, the details thereof; and
 - (g) if not, the efforts being made to provide such facilities?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No Sir, Staff in CPWD offices is decided as per SIU norms and cadre reviews done periodically. Vacancies, however, exists at times due to non-recruitment, retirement, deputation, separation etc.

- (b) Not applicable in view of 'a' above.
- (c) No, Sir.
- (d) Not applicable in view of 'c' above.
- (e) No workers are employed on contract basis.
- (f) and (g) Not applicable in view of reply at 'e' above.

Guidelines for installation of iron gate in DDA colonies

3245. SHRI R. C. SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the DDA permits to erect gates privately in its colonies;
- (b) if so, the details thereof with guidelines and other norms, if any;

 $[\]dagger$ Original notice of the question was received in Hindi.

- (c) whether it has come to the notice of his Ministry that in "L" Block of Dilshad Garden adjacent to DDA Market, an iron gate has been erected thereby stopping one of the passages to DDA Market;
 - (d) if so, what action has been taken by the DDA Market to remove that gate;
- (e) whether such acts constitute to promote private markets and destroy DDA markets which have been established for public good; and
- (f) if so, what action the DDA has taken on such private markets in Dilshad Garden and in other areas of Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) DDA has informed that it does not permit to erect gate privately in its colonies.

- (b) Question does not arise in view of the reply at (a) above.
- (c) to (f) Municipal Corporation of Delhi(MCD) has informed that an iron gate has been fixed adjacent to the "L" Block market in Dilshad Garden at which a chain has been put for entry of the pedestrian only and no vehicle can move inside or outside of this gate. MCD has also informed that no action has yet been taken for removal of this gate.

Jobs earmarked for SCs/STs

3246. SHRI AMBETH RAJAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether provision inserted vide the 81st Amendment to the Constitution is being followed in the Ministry for all groups *i.e.* Group A to Group D;
 - (b) whether backlog vacancies are notified and filled up every year;
 - (c) the reasons, if any, for not following the procedure; and
 - (d) the details of backlog vacancies filled during the past three years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (c) All vacancies in Group 'A' to Group 'C' pertaining to organised services, are filled through the concerned cadre controlling authorities, viz. Department of Personnel & Training, etc. and information on backlog vacancies, if any, are reported by the Ministry to the concerned cadre controlling authorities in accordance with the extant instructions of DoP&T. As regards Group 'C and Group 'D' posts, where Ministry is the cadre controlling authority, the instructions on backlog vacancies are being complied with.

(d) No backlog vacancies have been filled up in the Ministry, during the past three years.